

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.07.2019

PRESENT: 1. Hon'ble Member (J) **Shri Rajeswara Rao Vittanala**
2. Hon'ble Member (T) **Dr Ashok Kumar Mishra**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 228/BB/2018	For hearing	Sec 9 of I&B code 2016	M/s Indu Corporation Pvt Ltd	Thakordas & Madagarkar Advocate	M/s BhuwalkaSteel Industries Ltd	CK Nandakumar, Varun S, Raghuram Cadambi, Advocates Mr. Shivadutt Bannanje IRP

ADVOCATE FOR PETITIONER/s:




ADVOCATE FOR RESPONDENT/s:

SHIVADUTT . B.
8848286251



ORDER

Heard Shri Shivadutt.B Resolution Professional. Post the case **31.07.2019**.


MEMBER(T)


MEMBER(J)

Verified

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Court Officer